

(b) if so, the names of these States; and

(c) the nature of steps taken or proposed to be taken for setting up these Committees?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). The State Governments of Assam, Madhya Pradesh, Mysore and Jammu and Kashmir have not set up Labour Advisory Committees.

(c) A statement is laid on the Table of the Sabha.

Statement

1. Assam.—A Labour Advisory Committee has not been constituted as there are two Advisory Boards under the Assam Plantation Labour Rules, 1954. Besides, there are a Welfare Board and a Standing Labour Committee.

2. Madhya Pradesh.—The State Government has already taken a decision to constitute a tripartite Labour Advisory Board for the State and it is in the process of being constituted.

3. Mysore.—The constitution of a Labour Advisory Board is under contemplation of the State Government.

4. Jammu and Kashmir.—No reasons have been given by the State Government for not setting up a State Labour Advisory Committee.

Programme Evaluation Organisation

*577. Shri Panigrahi: Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 1921 on the 29th April, 1958 and state whether any report by the Programme Evaluation Organisation on the working of Welfare Extension Projects and other programmes undertaken by the Central Social Welfare Board, has since been submitted to Government?

The Deputy Minister of Planning (Shri S. N. Mishra): Not yet. The

report is expected before the end of 1958-59.

Manufacture of X-ray Equipment

*578. Shrimati Masda Ahmed: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 258 on the 25th November, 1958 and state:

(a) the target laid down for the manufacture of X-ray equipment during the Second Five Year Plan; and

(b) the amount of Foreign Exchange that will be required for the schemes already approved for the manufacture of X-ray equipment?

The Minister of Industry (Shri Mansubhal Shah): (a) No target has been fixed.

(b) Capital Equipment: Rs. 20 lakhs approx.

Components and raw materials: Rs. 35 lakhs approx. in the first year, rising to about Rs. 54 lakhs in the 4th year, as the production increases.

In addition to this, payment to the foreign firm towards royalty and other charges is involved; as the terms of royalty have not been approved yet, the amount involved on this account cannot be estimated now.

Tea-Package Firms

*579. Shri Aurobindo Ghosal: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any special investigation has been made to remove the difficulties of smaller tea-packaging firms; and

(b) if so, what is the result of investigation?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). The Tea Board has